

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5577
TO BE ANSWERED ON FRIDAY, THE 27TH MARCH, 2026**

ALTERNATE DISPUTE RESOLUTION MECHANISMS IN WARANGAL

5577. DR. KADIYAM KAVYA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Alternative Dispute Resolution (ADR) mechanisms, including Lok Adalats, Permanent Lok Adalats and Mediation Centres, have been strengthened in Warangal district of Telangana during the last three years, if so, the details thereof;
- (b) the number of Lok Adalats conducted in Warangal during the last three years, along with the total number of cases referred, settled and the value of settlements achieved, year-wise;
- (c) whether any additional judicial infrastructure, mediation facilities or digital platforms have been introduced in Warangal to expedite dispute resolution, if so, the details thereof; and
- (d) the awareness and outreach initiatives undertaken to promote ADR mechanisms among citizens, litigants and legal practitioners in Warangal district?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): Alternative Dispute Resolution (ADR) mechanisms, including Lok Adalats, Permanent Lok Adalats and Mediation Centres, have been significantly strengthened in Warangal District of Telangana State. The Government has taken several steps to strengthen infrastructure and expedite dispute resolution in Warangal District, including establishment of Mediation Centres in court premises, introduction of virtual/online Lok Adalats, establishment of six (06) Community Mediation Centres for resolving conflicts and promoting harmony and deployment of dedicated trained mediators and panel advocates. The details of Lok Adalats conducted in Warangal District during the last three years are as follows:

Year	No. of Lok Adalats Conducted	Cases Referred	Cases Settled	Settlement Amount
2023	04	99216	99216	14,49,71,829/-
2024	04	71740	71740	17,32,74,868/-
2025	06	339454	339454	26,58,80,671/-
Total		510410	510410	58,41,27,368/-

Further, awareness and outreach programmes are being organized every month by the District Legal Services Authority in the Warangal district including programmes related to various schemes of the National Legal Services Authority. A Mobile Van has also been provided to District Legal Services Authority, Warangal for conducting Legal Awareness Camps in remote/agency villages.
